

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**PHYSICAL HEARING**

**CORAM: JUSTICE TELAPROLU RAJANI – HON’BLE MEMBER (J)  
CORAM: SHRI CHARAN SINGH - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 24.05.2023 AT 02:30 PM**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	<b>IA (CA) 59/2023 IA (CA) 58/2023 in Company Petition /6/2023</b>
<b>NAME OF THE COMPANY</b>	<b>Paradise Venture Pvt Ltd</b>
<b>NAME OF THE PETITIONER(S)</b>	<b>Ranga Raju Kosuri</b>
<b>NAME OF THE RESPONDENT(S)</b>	<b>Paradise Venture Pvt Ltd</b>
<b>UNDER SECTION</b>	<b>241</b>

**ORDER**

**IA (CA) 59/2023, IA (CA) 58/2023**

Counters of R2 to R4 filed. For filing counters of other Respondents, post on 26.06.2023.

**Sd/-  
MEMBER (T)**

**Sd/-  
MEMBER (J)**